

12.04 hrs.

[English]

PAPERS LAID ON THE TABLE

**Review on the working of and annual Report of the Indian Renewable Energy Development Agency for 1987-88**

THE MINISTER OF ENERGY (SHRI VASANT SATHE) : I beg lay on the Table a copy each of the following papers (Hindi and English versions) Under Sub-Section (1) of Section 619A of the Companies Act, 1956:-

- (1) Review by the Government on the working of the Indian Renewable Energy Development Agency Limited, New Delhi, for the year 1987-88.
- (2) Annual Report of the Indian Renewable Energy Development Agency Limited, New Delhi, for the year 1987-88 along with Audited Accounts. [Placed in Library See No. LT-6897/88]

**Drugs (Prices Control) Amendment Order 1988, Statement regarding review by Government on the working and annual Report of Bharat Heavy Electricals Ltd. for 1987-88 etc.**

THE MINISTER OF INDUSTRY (SHRI J. VENGAL RAO) : I beg to lay on the Table:-

- (1) A copy of the Drugs (Prices Control) Amendment Order, 1988 (Hindi and English versions) published in Notification No. S.O. 273 (E) in Gazette of India dated the 22nd March, 1988 under sub-section (6) of section 3 of the Essential Commodities Act, 1955. (Placed in Library See No. LT - 6998/88)
- (2) A copy each of the following

papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:-

- (a) (i) A statement regarding Review by the Government on the working of the Bharat Heavy Electricals Limited, New Delhi, for the year 1987-88.
- (ii) Annual Report of the Bharat Heavy Electricals Limited, New Delhi, for the year 1987-88 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library See No. LT- 6899/88]
- (b) (i) A statement regarding Review by the Government on the working of the National Newsprint and Paper Mills Limited, Napanagar, for the year 1987-88.
- (ii) Annual Report of the National Newsprint and Paper Mills Limited, Napanagar, for the year 1987-88 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library See No. LT - 6900/88]
- (c) (i) Review by the Government on the working of Bengal Chemicals and Pharmaceuticals Limited, Calcutta, for the year 1987-88.
- (ii) Annual Report of the Bengal Chemicals and Pharmaceuticals Limited, Calcutta, for the year 1987-88 along with Audited Ac-

- counts and the comments of the Comptroller and Auditor General thereon. [Placed in Library See No. LT - 6901/88]
- (d) (i) Review by the Government on the working of the Indian Petrochemicals Corporation Limited, Baroda, for the year 1987-88.
- (ii) Annual Report of the Indian Petrochemicals Corporation Limited, Baroda, for the year 1987-88 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library See No. LT - 6902/88]
- (e) (i) A statement regarding Review by the Government on the working of the Hindustan Cables Limited, Calcutta, for the year 1987-88.
- (ii) Annual Report of the Hindustan Cables Limited, Calcutta, for the year 1987-88 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library See No. LT. 6903/88]
- (f) (i) Review by the Government on the working of the Sambhar Salts Limited, Jaipur, for the year 1987-88.
- (ii) Annual Report of the Sambhar Salts Limited, Jaipur, for the year 1987-88 along with Audited Accounts and the Comments of the Comptroller and Auditor General thereon. [Placed in Library See No. LT- 6904/88]
- (g) (i) Review by the Government on the working of the Hindustan Salts Limited, Jaipur, for the year 1987-88.
- (ii) Annual Report of the Hindustan Salts Limited, Jaipur, for the year 1987-88 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library See No. LT -6905/88]
- (h) (i) A statement regarding Review by the Government on the working of the National Industrial Development Corporation Limited, New Delhi, for the year 1987-88.
- (ii) Annual Report of the National Industrial Development Corporation Limited, New Delhi, for the year 1987-88 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library See No. LT -6906/88]
- (l) (i) A statement regarding Review by the Government on the working of the Tannery and Footwear Corporation of India Limited, Kanpur, for the year 1987-88.
- (ii) Annual Report of the Tannery and Footwear Corporation of India Limited, Kanpur, for the year 1987-88 along with Audited Accounts and the comments of the Comptroller and Audi-

- tor General thereon. [Placed in Library *See* No. LT - 6907/88]
- (j) (i) Review by the Government on the working of the Scooters India Limited, Lucknow, for the year 1987-88.
- (ii) Annual Report of the Scooters India Limited, Lucknow, for the year 1987-88 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library *See* No. LT. 6908/88]
- (k) (i) A statement regarding Review by the Government on the working of the Bharat Leather Corporation Limited, Agra for the year 1987-88.
- (ii) Annual Report of the Bharat Leather Corporation Limited, Agra, for the year 1987-88 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library *See* No. LT -6909/88]
- (l) (i) A statement regarding Review by the Government on the working of the HMT Limited, Bangalore, for the year 1987-88.
- (ii) Annual Report of the HMT Limited, Bangalore, for the year 1987-88 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library *See* No. LT - 6910/88]
- (m) (i) Review by the Government on the working of the Hindustan Insecticides Limited, New Delhi, for the year.
- (ii) Annual Report of the Hindustan Insecticides Limited, New Delhi, for the year 1987-88 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library *See* No. LT- 6911/88]
- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Central Institute of Plastics Engineering and Technology, Madras, for the year 1987-88 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Central Institute of Plastics Engineering and Technology, Madras, for the year 1987-88. [Placed in Library *See* No. LT - 6912/88]
- (4) A statement (Hindi and English versions) (i) correcting the reply given on the 22nd November, 1988 to Unstarred Question No. 1794 by Shri Raj Kumar Rai regarding reduction in prices of Rifampicin and (ii) giving reasons for delay in correcting the reply. [Placed in Library *See* No. 6913/88]

**Review on the working of and annual Report of the National Film Development Corporation Ltd. for 1987-88**

THE MINISTER OF PARLIAMEN-  
TARY AFFAIRS AND MINISTER OF IN-  
FORMATION AND BROADCASTING  
(SHRI H.K.L. BHAGAT): I beg to lay on the

Table a copy each of the following papers (Hindi and English versions) under subsection (i) of section 619A of the Companies Act, 1956:-

- (i) Review by the Government on the working of the National Film Development Corporation Limited, Bombay, for the year 1987-88.
- (2) Annual Report of the National Film Development Corporation Limited, Bombay, for the year 1987-88 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library See No. LT- 6914/88]

**Review on the working of Cochin Refineries Ltd. and annual Report of Cochin Refineries Ltd., for 1987-88 etc.**

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI BRAHMA DUTT): I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :-

- (1) (i) Review by the Government on the working of the Cochin Refineries Limited, for the year 1987-88.  
  
(ii) Annual Report of the Cochin Refineries Limited for the year 1987-88 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library See No. LT- 6915/88]
- (2) (i) Review by the Government on the working of the Engineers India Limited, New Delhi, for the year 1987-88.  
  
(ii) Annual Report of the Engineers India Limited, New Delhi,

for the year 1987-88 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library See No. LT- 6916/88]

- (3) (i) Review by the Government on the working of the Indian Oil Corporation Limited, Bombay, for the year 1987-88.  
  
(ii) Annual Report of the Indian Oil Corporation Limited, Bombay, for the year 1987-88. along with Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library See No. Lt- 6917/88]
- (4) (i) Review by the Government on the working of the Madras Refineries Limited, Madras for the year 1987-88.  
  
(ii) Annual Report of the Madras Refineries Limited, Madras for the year 1987-88 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library See No. LT - 6918/88]
- (5) (i) Review by the government on the working of the Gas Authority of India Limited, New Delhi, for the year 1987-88.  
  
(ii) Annual Report of the Gas Authority of India Limited, New Delhi, for the year 1987-88 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library See No. LT - 6919/88]
- (6) (i) Review by the Government on the working of the Hindustan Petroleum Corporation Limited,

Bombay, for the year 1987-88.

- (ii) Annual Report of the Hindustan Petroleum Corporation Limited, Bombay, for the year 1987-88 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library See No. LT -6920/88]
- (7) (i) Review by the Government on the working of the Bharat Petroleum Corporation Limited for the year 1987-88.
- (ii) Annual Report of the Bharat Petroleum Corporation Limited, for the year 1987-88 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library See No. LT-6921/88]
- (8) (i) Review by the Government on the working of the I.B.P. Company Limited, Calcutta, and its subsidiary viz Messrs Balmer Lawrie Company Limited, for the year 1987-88.
- (ii) Annual Report of the IBP Company Limited, Calcutta and its subsidiary viz Messrs Balmer Lawrie and Company Limited for the year 1987-88 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library See No. LT -6922/88]
- (9) (i) Review by the Government on the working of the Bienco Lawrie Limited, Calcutta, for the year 1987-88.
- (ii) Annual Report of the Bienco Lawrie Limited, Calcutta, for the year 1987-88 along with Audited Accounts and the comments of

the Comptroller and Auditor General thereon. [Placed in Library See No. LT -6923/88]

**Review on the working of and annual report of Neyveli Lignite Corporation Ltd. for 1987-88**

THE MINISTER OF STATE IN THE DEPARTMENT OF COAL IN THE MINISTRY OF ENERGY (SHRI C.K. JAFFAR SHARIF): I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:-

- (1) (i) Review by the Government on the working of the Neyveli Lignite Corporation Limited, Neyveli, for the year 1987-88..
- (ii) Annual Report of the Neyveli Lignite Corporation Limited, Neyveli, for the year 1987-88 along with Audited Accounts and the comments of the comptroller and Auditor General thereon. [Placed in Library See No. LT -6924/88]
- (2) (i) Review by the Government on the working of the Singareni Collieries Company Limited, for the year 1987-88.
- (ii) Annual Report of the Singareni Collieries Company Limited for the year 1987-88 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library See No. 6925/88]

**Punjab and Sind Bank (Officers) Service Regulations, 1982, Industrial Reconstruction Bank of India (Employees Provident Fund) Rules, 1988, Report of the Comptroller and Auditor General of India for 1987- Union Government (Civil) Desert Development Programme etc.**

THE MINISTER OF PARLIAMEN-  
TARY AFFAIRS AND MINISTER OF IN-

**FORMATION AND BROADCASTING (SHRI H.K.L. BHAGAT):** Sir, on behalf of Shri Eduardo Faleiro I beg to lay on the Table—

- (1) A copy of the Punjab and Sind Bank (Officers') Service Regulations, 1982 (Hindi and English versions) under sub-section (4) of section 19 of the Banking Companies (Acquisition and Transfer of Undertakings ) Act, 1980. [Placed in library See No. LT - 6926/88]
- 2) A copy of the Industrial Reconstruction Bank of India (Employees' Provident Fund) Rules, 1988 (Hindi and English versions) published in Notification No. S.O. 941 (E) in Gazette of India dated the 12th October, 1988 under sub-section (3) of section 68 of the Industrial Reconstruction Bank of India Act, 1984. [Placed in Library See No. 6927/88]
- (3) A copy each of the following Reports (Hindi and English versions) under Article 151(1) of the Constitution:-
  - (ii) Report of the Comptroller and Auditor General of India for the year ended 31st March, 1987 Union Government (Civil) Desert Development Programme. (Placed in Library See No. LT— 6928/88)
  - (ii) Report of the Comptroller and Auditor General of India for the year ended 31st March, 1987, -Union Government (other Autonomous Bodies) Khadi and Village Industries Commission. [Placed in library See No. LT-6929/88]
  - (iii) Report of the Comptroller and Auditor General of India for

the year ended 31st March, 1987 Union Government (other Autonomous Bodies)— National cooperative consumers' Federation of India Limited. [Placed in Library See No. LT- 6930/88]

**Review on the working of and Annual Report of the Telecommunications consultants India Ltd. for 1987-88**

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI GIRIDHAR GOMANGO): I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:-

- (1) Review by the government on the working of the Telecommunications Consultants India Limited, New Delhi, for the year 1987-88.
- (2) Annual Report of the Telecommunications Consultants India Limited, for the year 1987-88 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library See No. LT -6931/88]

**Annual Administration Report of the Punjab State Electricity Board for 1987-88 and review on the working of Punjab State Electricity Board for 1987-88**

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER IN THE MINISTRY OF ENERGY (SHRI KALPNATH RAI) : I beg to lay on the Table—

- (1) (i) A copy of the Annual Administration Report (Hindi and English versions) of the Punjab State Electricity Board, Patiala, for the year 1987-88 under sub-section (1) of section 75 of the Electricity (Supply) Act, 1948, read with clause (c) (iv) of the Proclama-

tion dated the 11th May, 1987 issued by the President in relation to the State of Punjab.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Punjab State Electricity Board, for the year 1987-88.

- (2) A statement of Objective (Hindi and English versions) regarding submission of the Annual Administrative Report of the Punjab State Electricity Board, Patiala, for the year 1987-88. [Placed in Library See No. LT -6932/88]

**Annual Report and review on the working of the Indian Institute of Management for 1987-88 Annual Report and review on the working of the Board of Apprenticeship Training (Southern Region) for 1987-88 etc.**

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE IN THE MINISTRY OF HUMAN RESOURCES (SHRI L.P. SHAHI): I beg to lay on the Table:

(1) A copy of Notification No. II(2) EDU/4884/88 (Hindi and English versions) published in Tamil Nadu Gazette dated the 14th September, 1988 nominating ten Women as Members of the Academic Committee of the Mother Teresa Women's University, Kodaikanal for a period of three years with effect from 12th August, 1988 under sub-section (2) of section 51 of the Mother Teresa Women's University Act, 1984 read with Clause (c) (IV) of the Proclamation dated the 30th January, 1988 issued by the President in relation to the State of Tamil Nadu. [Placed in Library See No. LT. 6933/88]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Institute of Management, Bangalore, for the year 1987-88 alone with Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Indian Institute of Management, Bangalore, for the year 1987-88. [Placed in Library See No. LT- 6934/88]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Board of Apprenticeship Training (Southern Region) Madras, for the year 1987-88 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Board of Apprenticeship Training (Southern Region) Madras, for the year 1987-88. [Placed in Library See No. LT - 6935/88]

- (4) (i) A copy of the Annual Report (Hindi and English versions) of the Indira Gandhi National Open University, for the year 1986-87 under sub-section (3) of section 28 of the Indira Gandhi National Open University Act, 1985.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Indira Gandhi National Open University for the year 1986-87.

- (5) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (4) above. [Placed in Library See No. LT. 6936/88]

- (6) (i) A copy of the Annual Report (Hindi and English versions) of

- the Board of Apprenticeship Training (Western Region) Bombay, for the year 1987-88 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Board, of Apprenticeship Training (Western Region) Bombay, for the year 1987-88. [Placed in Library See No. LT-6937/88]
- (7) (i) A copy of the Audited Accounts (Hindi and English versions) of the Pondicherry University for the year 1986-87.
- (ii) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (6) above. [Placed in Library See No. LT-6938/88]
- (8) A copy of the Annual Accounts (Hindi and English versions) of the Visvesvaraya Regional College of Engineering, Nagpur, for the year 1987-88 together with Audit Report thereon. [Placed in Library See No. LT-6939/88]
- (9) (i) A copy of the Annual Report (Hindi and English versions) of the Regional Engineering College, Kurukshetra, for the year 1987-88.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Regional Engineering College, Kurukshetra, for the year, 1987-88. [Placed in Library See No. LT-6940/88]
- (10) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Foundry and Force Technology, Ranchi, for the year 1987-88.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Institute of Foundry and Forge Technology, Ranchi, for the year 1987-88. [Placed in Library See No. LT-6941/88]
- (11) (i) A copy of the Annual Report (Hindi and English versions) of the Regional Engineering College, Srinagar, for the year 1987-88.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Regional Engineering College, for the year 1987-88. [Placed in Library See No. LT-6942/88]
- (12) (i) A copy of the Annual Report (Hindi and English versions) of the Sardar Vallabhbhai Regional College of Engineering and Technology, Surat, for the year 1987-88.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Sardar Vallabhbhai Regional College of Engineering and Technology, Surat, for the year 1987-88. [Placed in Library See No. LT-6943/88]
- (13) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:-
- (i) Review by the Government on the working of the Educational Consultants India Limited, New Delhi, for the year 1987-88.
- (ii) Annual Report of the Educational Consultants India



- Limited, New Delhi, for the year 1987-88 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library See No. LT-6944/88]
- (14) A copy of the Annual Accounts (Hindi and English versions) of the North-Eastern Hill University, Shillong, for the year 1986-87 together with Audit Report thereon.
- (15) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (14) above. [Placed in Library See No. LT-6945/88]
- (16) (i) A copy of the Annual Report (Hindi and English versions) by the Government on the Technical Teachers' Training Institute (Northern Region) Chandigarh, for the year 1987-88 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Technical Teachers' Training Institute (Northern Region), Chandigarh, for the year 1987-88. [Placed in Library See No. LT-6946/88]
- (17) (i) A copy of the Annual Report (Hindi and English versions) by the Government on the working of the Maulana Azad College of Technology, Bhopal, for the year 1987-88.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Maulana Azad College of Technology, Bhopal, for the year 1987-88. [Placed in Library See No. LT-6947/88]
- (18) (i) A copy of the Annual Report (Hindi and English versions) of the Regional Engineering College, Rourkela, for the year 1987-88.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Regional Engineering College, Rourkela, for the year 1987-88. [Placed in Library See No. LT-6948/88]
- (19) (i) A copy of the Annual Report (Hindi and English versions) of the Visvesvaraya Regional College of Engineering, Nagpur, for the year 1987-88.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Visvesvaraya Regional College of Engineering, Nagpur, for the year 1987-88. [Placed in Library See No. LT-6949/88]
- (20) (i) A copy of the Annual Report (Hindi and English versions) of the Board of Practical Training (Eastern Region) Calcutta, for the year 1987-88 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Board of Practical Training (Eastern Region), Calcutta, for the year 1987-88. [Placed in Library See No. LT-6950/88]
- (21) (i) A copy of the Annual Report (Hindi and English versions) of the Regional Engineering College, Tiruchirapalli, for the year 1987-88.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of

the Regional Engineering College, Tiruchirappalli, for the year 1987-88. [Placed in Library See No. LT-6951/88]

**Annual Report and Review on the working of the Central Social Welfare Board for 1987-88**

THE MINISTER OF STATE IN THE DEPARTMENTS OF YOUTH AFFAIRS AND SPORTS AND WOMEN AND CHILD DEVELOPMENT IN THE MINISTRY OF HUMAN RESOURCES DEVELOPMENT (SHRIMATIMARGARET ALVA): I beg to lay on the Table:-

- (i) A copy of the Annual Report (Hindi and English versions) of the Central Social Welfare Board, New Delhi, for the year 1987-88 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Central Social Welfare Board, New Delhi, for the year 1987-88. [Placed in Library See No. LT-6952/88]
- (2) A statement (Hindi and English versions) (i) correcting the reply given on 1st September, 1988 to Unstarred Questions No. 4860 by Prof. Narain Chand Parashar regarding Training Programme of ICCW for Balsevikas; and
- (ii) given reasons for delay in correcting the reply. [Placed in Library See No. LT-6953/88]

**The Company Secretaries (Amendment) Regulation 1988, Annual Report and review on the working of National Council for Cement and Building materials for 1987-88 etc. etc.**

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT

IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM): I beg to lay on the Table:-

- (i) A copy of Notification No. S.O. 982(E) (Hindi and English versions) published in Gazette of India dated the 26th October, 1988 making certain amendments to Notification No. S.O. 65(E) dated the 21st February, 1986, under subsection (3) of section 22A of the Monopolies and Restrictive Trade Practices Act, 1969. [Placed in Library See No. LT-6954/88]
- (2) A copy each of the following Notifications (Hindi and English versions) under sub-section (4) of section 39 of the Company Secretaries act, 1980:-
  - (i) The Company Secretaries (Amendment) Regulations, 1988 published in Notification No. 710(2) (M) (2) in Gazette of India dated the 22nd August, 1988. [Placed in Library See No. LT-6955/88]
  - (ii) The Company Secretaries (Second Amendment) Regulations 1988 published in Notification No. S.O. 710(2) (M) (2) in Gazette of India dated 23rd August, 1988. [Placed in Library See No. LT-6955/88]
- (3) A copy of Notification No. 1-CA(7)/160/87 published in Gazette of India dated the 28th May, 1988 containing corrigendum to Hindi versions of Notification No. 1-CA(7)/160/87 dated the 5th March, 1988, under section 30B of the Chartered Accountants Act, 1949. [Placed in Library See No. LT-6956/88]

- (4) (i) A copy of the Annual Report (Hindi and English versions) of the National Council for Cement and Building Materials, New Delhi, for the year 1987-88 along with Audited Accounts
- (ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the National Council for Cement and Building Materials, New Delhi for the year 1987-88. [Placed in Library See No. LT-6957/88]
- (5) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Small Industry Extension Training, Hyderabad for the year 1987-88 along with Audited Accounts.
- (ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the National Institute of Small Industry Extension Training, Hyderabad, for the year 1987-88. [Placed in Library See No. LT-6958/88]
- (6) (i) A copy of the Annual Report (Hindi and English versions) of the Central Pulp and Paper Research Institute, Dehra Dun, for the year 1987-88 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Central Pulp and Paper Research Institute, Dehra Dun, for the year 1987-88. [Placed in Library See No. LT-6959/88]
- (7) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute for Entrepreneurship and Small Business Development, New Delhi,
- for the year 1987-88 along with Audited Accounts.
- (ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the National Institute for Entrepreneurship and Small Business Development, New Delhi, for the year 1987-88. [Placed in Library See No. LT-6960/88]
- (8) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Plywood Industries Research Institute, Bangalore, for the year 1987-88 along with Audited Accounts.
- (ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Indian Plywood Industries Research Institute, Bangalore for the year 1987-88. [Placed in Library See No. LT-6961/88]
- (9) (i) A copy of the Annual Report (Hindi and English versions) of the Khadi and Village Industries Commission, Bombay, for the year 1987-88 under sub-section (3) of section 24 of the Khadi and Village Industries Commission Act, 1956.
- (ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Khadi and village Industries Commission, Bombay, for the year 1987-88. [Placed in Library See No. LT-6962/88]
- (10) (i) Annual Report (Hindi and English versions) of the Process and Product Development Centre, Agra, for the year 1987-88 along with Audited Accounts.

(ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Process and Product Development Centre, Agra, for the year 1987-88. [Placed in Library See No. LT-6963/88]

12.06 hrs.

**COMMITTEE ON THE WELFARE OF SCHEDULED CASTES AND SCHEDULED TRIBES**

[English]

**Forty-second Report**

SHRI ARVIND NETAM (Kanker): I beg to present the Forty-second Report (Hindi and English versions) of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes on Action Taken by Government on the recommendations contained in the Thirty-seventh Report of the Committee on the Ministry of Steel and Mines (Department of Steel)-Reservations for and employment of Scheduled Castes and Scheduled Tribes in Steel Authority of India Limited.

**COMMITTEE ON ABSENCE OF MEMBERS FROM THE SITTING OF THE HOUSE**

[English]

**Fourteenth Report**

SHRI ANOOPCHAND SHAH (Bombay North): I beg to present the Fourteenth Report (Hindi and English versions) of the Committee on Absence of Members from the Sittings of the House.

**JOINT COMMITTEE ON OFFICES OF PROFIT**

[English]

**Seventh Report**

SHRI SHARAD DIGHE (Bombay North

Central): I beg to present the Seventh Report (Hindi and English versions) of the Joint Committee on Offices of Profit.

12.07 hrs.

**JOINT COMMITTEE ON LOKPAL BILL**

[English]

**(i) Report**

SHRI SOMNATH RATH (Aska): I beg to present the Report (Hindi and English versions) of the Joint Committee on the Bill to provide for the appointment of a Lokpal to inquire into allegation of corruption against Union Ministers and for matters connected therewith.

**(ii) Evidence**

SHRI SOMNATH RATH: I beg to lay on the Table the record of evidence tendered before the Joint Committee on the Bill to provide for the appointment of a Lokpal to inquire into allegations of corruption against Union Ministers and matters connected therewith.

SHRI S. JAIPAL REDDY (Mahbubnagar): Are you going to have discussion on the Report of the Lokpal Bill or not?

MR. SPEAKER: When it comes before me then we can discuss.

SHRI S. JAIPAL REDDY: It is very important, Sir. We must have discussion in the current Session.

MR. SPEAKER: Have you read about the rules? When the Bill is to be withdrawn it has to come before us. Then we can discuss. It has to be with your permission.

12.08 hrs.

**STATEMENT RE: DISCOVERY OF OIL AT NADA IN CAMBAY BASIN OF GUJARAT**

[English]

THE MINISTER OF STATE OF THE